

LISTED ON:24.02.2026

COURT NO:16

ITEM NO:10.1

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. 8412-8413 OF 2023

WITH

PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 282108/2024
(APPLICATION FOR INTERVENTION)

ICICI LOMBARD GENERAL INSURANCE CO.LTD

..

PETITIONER

-VERSUS-

AYITI NAVANEETHA & ORS

....RESPONDENTS

OFFICE REPORT

The matter above-mentioned alongwith connected matters was listed before Hon'ble Court on 17.02.2026, with office report dated 09.02.2026 when the Hon'ble Court was pleased to pass the following order:-

"1. Interim arrangements/orders made on 04.11.2025 shall continue until further orders. It is also made clear that oral arguments, if any, shall positively be concluded on the next date of hearing and the arguments, if any, are left out, such all those advocates are at liberty to file written synopsis not exceeding three pages.

2. List on 24.02.2026."

It is submitted that no further document has been filed by Counsel for the parties so far.

Service is complete .

The matters alongwith application above mentioned are listed before the Hon'ble Court with this office report.

Dated this, the 23rd day of February, 2026.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. Gautam Jha, Advocate
2. Mr G.S. Makker, Advocate
3. Mr Siddharth, Advocate

ASSISTANT REGISTRAR